

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 03
(IB)-2226(PB)/2019

IN THE MATTER OF:

Mr. Arun Goyal

.... Applicant/petitioner

v.

M/s. Rajesh Projects (India) Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 17.09.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner

Mr. Sagar Juneja & Mr. Nitin Kumar Kaushik, Advs.

For the Respondent

ORDER

This petition shall be disposed of with order reserved in respect of the same corporate debtor. Fix on the date of pronouncement of the order.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)

17.09.2019
Ritu Sharma